

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.12.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7591 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Hridayam Heart and Vascular Institute Vs. Shri Sankalp Medical and Research Institute	Palash S Singhai
2.	I.A. No. 7592 of 2025 in Comp. App. (AT) No. ___ of 2025	Hemant Kumar Bohra Vs. Manohar Lal Vij & Ors.	Vishesh Kalra
3.	I.A. No. 7606 of 2025 in Comp. App. (AT) No. ___ of 2025	Riddhi Siddhi Developers Pvt. Ltd. Vs. Raghuleela Builders Pvt. Ltd., Through its RP Vandana Garg/ Shailesh Balachandran Desai	Priyanka Vora

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